

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Some accidents have occurred as may happen on any road, but they were not necessarily due to the carriageway width being 12 ft.

(b) and (c). Two works costing Rs. 17.26 lakhs were sanctioned in 1959 for widening the carriageway from 12' to 22' between miles 51 and 74 and between miles 101 and 116 and the work is nearly complete. Two more proposals for widening the road between miles 17 and 37 have been framed but cannot be sanctioned due to paucity of funds.

Bridge on Hyderabad-Masulipatam Road

3286. Shri Laxmi Dass: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that one bridge at Hyderabad-Masulipatam road at mile No. 35 in Nalgonda District had been washed away due to heavy rains three years back;

(b) if so, why reconstruction work has not started so far; and

(c) if any work has been started now, when the same will be completed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). Presumably the Member is referring to the bridge at mile 35/4 on Hyderabad-Masulipatam road, which was washed away in June 1960. Reconstruction of this bridge was taken up and is now practically completed. The bridge is expected to be thrown open to traffic shortly.

Bhakra Dam

3287. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is proposed to erect a statue in honour of the Bhakra Dam workers; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes.

(b) A sub-committee has been appointed by the Bhakra Control Board to work out the details.

Bhakra Dam

3288. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) whether Centre has allocated a sum of Rs. 12 lakhs to provide amenities for sightseers at Bhakra Dam; and

(b) if so, the details of the amenities to be provided?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The Plan of the Central Government for the development of tourism during the Third Plan period includes a provision of Rs. 12.00 lakhs for provision of facilities for tourists at Govind Sagar at Bhakra Dam. The facilities contemplated are a rest house, cafeteria, pavilions, boating facilities and water skiing.

Loans to States for Agricultural Development

3289. Shrimati Jyotsna Chanda: Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) what amount of loans have been given to the States for the purpose of agricultural development with break-up of annual figures from the financial year 1957-58 to 1961-62 State-wise;

(b) the amounts of loans recovered, State-wise, upto this date; and

(c) whether Government propose to set up a committee to investigate into the cooperative movement in the States and to adopt ways and means to strengthen the movement and to make it more effective?

The Deputy Minister of Community Development, Panchayati Raj and Co-operation (Shri Sham Dhar Misra): (a) and (b). The Minister for Food and Agriculture will lay on the table of the Sabha necessary information as soon as it is available.

(c) No, Sir, Government had recently set up a Committee on Co-operative Credit and a Working Group on Co-operative Farming. The reports of the Committee and of the Working Group as well as decisions of Government thereon had already been laid on the table of the Sabha. Steps are now being taken to implement these decisions.

Promotion of Commercial Clerks on Howrah Division

3290. { Shri Mohammad Elias;
Shri Dinen Bhattacharya:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that in the Howrah Division of the Eastern Railways many Commercial Clerks have not been promoted even after completion of 18 years of service; and

(b) if so, the reason therefor?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). Information is not readily available and will be laid on the table of the Sabha.

Promotion of Commercial Clerks on Railways

3291. { Shri Mohammad Elias;
Shri Dinen Bhattacharya:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that after re-grouping of the Railways all Zonal Railways are to follow an identical policy of promoting commercial clerks;

(b) whether it is a fact that the promotion of these commercial clerks is on the basis of seniority;

(c) whether it is also a fact that the Eastern Railway authorities follow a different policy; and

(d) if so, the details thereof?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (d). Information is not readily available and will be laid on the table of the Sabha.

Legal Action Against Person for Supply of Fertilizers

3292. **Shri A. K. Gopalan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some people have been arrested in Bombay in connection with the supply of fertilizers by their firm;

(b) whether any charges have been framed and case is proceeding against them; and

(c) if so, at what stage are the proceedings?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes.

(b) and (c). The matter is still under police investigation.

चम्बल परियोजना में मस्टर रोल का गायब हो जाना

३२९३. श्री बैरवा : क्या सिचाई और विद्युत मंत्रा यंत्रालय को कृपा करेंगे कि :

(क) क्या चम्बल परियोजना में १९६० फरवरी को डिस्ट्रीब्यूटरी संख्या १ में १८७८ मपवे की कोई मस्टर रोल गायब हुई है ; और

(ख) यदि हां, तो उसके बारे में सरकार ने क्या कदम उठाये हैं ?

सिचाई और विद्युत मंत्रालय में राज्य-मंत्री (श्री अल्लमसेन) : (क) तथा (ख). चम्बल परियोजना, कोटा में फरवरी १९६० में डिस्ट्रीब्यूटरी डिवीजन संख्या १ में १८७८.